NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/17	-	Admission	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SATI.P. JOHN Adenle & Petit-

Counsel for petitioner is present. The matter is listed today for admission. Counsel is directed to comply the office objections.

List it on 03.10.2017.

MEMBER (J)

MEMBER (T)